

S. No.	Name of the Country visited	Purpose of visit
8	Oman	Official level talks.
9.	Yugoslavia	For talks preparatory to the forthcoming NAM conference at Luanda.
10.	Zambia	For talks preparatory to the forthcoming NAM conference at Luanda.
11.	Zimbabwe	For talks preparatory to the forthcoming NAM conference at Luanda.

DR. J. S. Teja
Secretary (East) and
Secretary (West)—(1.1.1985 to 31.12.1985)

S. No.	Name of the Country visited	Purpose of visit
1.	China	To hold discussions regarding Indian Embassy property in Beijing
2.	Cuba	In connection with selection of a venue for the 8th NAM summit
3.	Guyana	In connection with the selection of a venue for the 8th NAM Summit.
4.	Iran	As Prime Minister's special envoy
5.	Mauritius	Accompanied Vice-President to attend the funeral of the late Shri Ramgoolam
6.	Pakistan	Foreign Service Inspectors, visit
7.	U. A. F.	To attend the 4th meeting of the Indo-UAE Joint Commission
8.	U. S. A.	To attend meetings of the UN Committee of experts on concepts of security at UN Headquarters.

Construction of Kamini Reactor

6838. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state :

(a) whether the U-235-fuelled neutron source reactor Kamini is under construction at the Indira Gandhi Centre for Atomic Research at Kalpakkam ;

(b) if so, by which year the above

Kamini neutron source reactor is expected to become operational.

(c) the different purposes for which this neutron reactor can be used; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT,

ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Early 1987.

(c) & (d) This neutron source reactor can be used for fuel development for fast breeders by examination of unirradiated and irradiated FBTR fuel pins by neutron radio-graphy. Other planned uses are neutron motivation analysis for material development and radiation physics research (e.g. studies of radiation shields, development of radiation dosimeters, etc.)

Relief and rehabilitation of the victims of 1983 disturbances in Assam

6839. **SYED SHAHABUDDIN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of beneficiaries of the funds granted by Union Government for the relief and rehabilitation of victims of 1983 disturbances in Assam under each head; and

(b) the number of pending claims and the total value of such claims under each head ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) Government of India have approved Rs. 59.98 crores for relief and rehabilitation assistance for 52818 families identified by the Government of Assam.

(b) According to the information furnished by the State Government 6408 more families are also required to be given assistance.

The State Government is reported to have so far spent Rs. 53.31 crores. Further release of funds to the State Government would depend upon their furnishing full particulars of expenditure, audit certificates, etc.

Study to reduce pollution level of motor-spirit

6841. **SHRI P. R. KUMARAMANGALAM :**
DR. G. VIJAYA RAMA RAO:

Will the PRIME MINISTER be pleased to state :

(a) whether Department of Environment has been working with the Ministry of Petroleum to reduce the present ISI level of 0.55 gm/L motor-spirit to 0.5 gm/L as in other countries ;

(b) if so, the details thereof; and

(c) whether it is a fact that USA has altogether eliminated totre lead, the biggest in pollutant from motor-spirit by substitution with 10 per cent alcohol ; and

(d) if so, the progress made in this regard in India ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) & (b) Yes, Sir; Restriction on the use of lead not exceeding the present levels of consumption to begin with and changes in the refining process in a phased manner are amongst the measures taken to bring down the lead content.

(c) No, Sir.

(d) In so far as India is concerned, there is no such proposal.

Assent to bills passed by West Bengal Legislative Assembly

6842. **SHRI BASUDEB ACHARIA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Bills passed by West Bengal Legislative Assembly which are awaiting President's assent;

(b) the nature of those Bills ; and

(c) the reasons for the delay in according assent to those Bills ?